

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 604
ANSWERED ON FRIDAY, THE 20TH JULY, 2018
[ASHADHA 29, 1940 (SAKA)]**

ONLINE REGISTRATION OF COMPANIES

QUESTION

604. SHRI GANESH SINGH:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government has implemented a robust end-to-end online platform extending company registration and compliance filing related services to corporates and if so, the details thereof along with the achievement as on date;**
- (b) whether the said project was undertaken on a Mission Mode to bring about a Service Centric Approach in the delivery of public services and administration of the Companies Act and Limited Liability Partnership (LLP) Act and if so, the details of contracts awarded to companies along with cost of project and their output;**
- (c) the details of IT software companies involved and the funds utilized for the same during the last three years; and**
- (d) the details of audit objections against IT software companies and the steps taken by Government in this regard?**

ANSWER

THE MINISTER OF STATE FOR LAW

AND JUSTICE AND CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी)

(a)&(b) Ministry of Corporate Affairs has implemented a robust end-to-end online platform named MCA21 for extending company registration and compliance filing related services to corporates. The project was implemented in March 2006 on Build, Own, Operate and Transfer (BOOT) Model under Public-Private Partnership (PPP). The project was undertaken on a Mission Mode to bring about a Service Centric Approach in the delivery

of public services and administration of the Companies Act and later the Limited Liability Partnership (LLP) Act. MCA21 version 1 was developed and maintained by “Tata Consultancy Services (TCS)” from 2006 till January, 2013. The contract was awarded to M/s Infosys for implementation of next phase of MCA21 (i.e. MCA21 version 2) from January 2013 till July, 2019.

(c) Fund utilized for the project during last 3 years (i.e. F.Y. 2015-16, 2016-17 & 2017-18) is Rs.140.20Crores.

(d) No audit objections in regard to functioning of MCA21 maintained by IT companies have been received.
